

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 34651/2023, in Petition(s) for Special Leave to Appeal (C)
No(s). 29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI (DEAD) . & ORS.

Respondent(s)

(FOR [I A UNDER ORDER V RULE1(3) OF SCR, 2013] ON IA 45549/2017
IA No. 34651/2023 - APPROPRIATE ORDERS/DIRECTIONS & IA
No.164773/2023 [application for substituted])

Date : 06-10-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
[IN CHAMBER]

For Petitioner(s) Mr. Anil Kumar Mishra, AOR

For Respondent(s) Ms. Asha Gopalan Nair, AOR

Ms. Abha R. Sharma, AOR
Mr. Divyansh Singh, Adv.
Mr. Ankit Mishra, Adv.
Mr. Dr. Rajeev Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA Dy. No.34651/2023- Learned counsel seeks and is granted
permission to withdraw this application. The application is
allowed.

Learned counsel seeks and is granted four weeks' time to
verify the contents of the IA No.164773/2023 [application for
substituted service by way of publication in respect of
Respondents-1 & 15.

List thereafter.

(INDU MARWAH)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR